

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.426**

**IA/6492/ND/2023, IA/6487/ND/2023, IA/2903/ND/2022,  
IA/2902/ND/2022 IN IB/946/ND/2019**

**IN THE MATTER OF:**

Mr Sahil Garg & Ors	...	Applicant
Versus		
Wave Global Educational Service Pvt Ltd	...	Respondent

**Under Section 9 (IBC)**

**Order delivered on 10.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Liquidator : Adv. Shivam Gautam

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **08.08.2024**.

**Sd/-**

**DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**